

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **29.11.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 412/2024	K M Mudappa Vs Sovereign Developers and Infrastructure Ltd. Rep by its RP, Balakrishnan Venkatachalam & 5 Ors. WITH	Mr. Sai Srujan Tayi	
2.	Comp App (AT) (CH) (Ins) No. 416/2024	K M Krishna Murthy Vs Sovereign Developers and Infrastructure Ltd. rep by its RP, Balakrishnan Venkatachalam & 5 Ors. WITH	Mr. Sai Srujan Tayi	
3.	Comp App (AT) (CH) (Ins) No. 417/2024	K M Krishna Murthy Vs Sovereign Developers and Infrastructure Ltd. rep by its RP Balakrishnan Venkatachalam & 5 Ors. WITH	Mr. Sai Srujan Tayi	
4.	Comp App (AT) (CH) (Ins) No. 418/2024	K M Mudappa Vs Sovereign Developers and Infrastructure Ltd. rep by its RP Balakrishnan Venkatachalam & 5 Ors.	Mr. Sai Srujan Tayi	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 431/2024 For Stay IA No. 1181/2024	Vasudev Bissa Director of Arisu Retail Pvt. Ltd. Vs PDB Venture Pvt. Ltd.	Mr. Arun C Mohan	Mr. Arjun K Perikal For Caveator
6.	Comp App (AT) (CH) (Ins) No. 432/2024 For Stay IA No. 1183/2024 For Exemption IA No. 1184/2024	Dunzo Digital Pvt. Ltd Vs Velvin Packaging Solutions Pvt. Ltd. WITH	Mr. Kumar Anurag Singh	
7.	Comp App (AT) (CH) (Ins) No. 433/2024 For Exemption IA No. 1185/2024 For Stay IA No. 1186/2024	Dunzo Digital Pvt. Ltd Vs Invoice Discounters of Dunzo Digital Pvt. Ltd.	Mr. Kumar Anurag Singh	
8.	Comp App (AT) (CH) (Ins) No. 434/2024	Omkara Assets Reconstruction Pvt. Ltd. Vs Mantharasalam Palanisamy & Anr.	Mr. T Ravichandran	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	9805117/00867/2021	Bonafide Surgicals Vs Bijoy Prabhakaran Pulipra & Anr.		
10.	9805118/02075/2021	India Awake for Transparency Vs Hasham Investement and Trading Company		
11.	9805117/00936/2021	Leomed Vs Bijoy Prabhakaran Pulipra & Anr.		
12.	9805130/00625/2021	IDBI Bank Limited & Anr. Vs Triumph Global India Private Limited & Ors.		
13.	9805117/00377/2021	ABN Business Group Vs Bijoy Prabhakaran Pulipra & Anr.		

14.	9805118/00884/2021	K.Kuppuswamy Vs G.V.Ravikumar& Ors.		
15.	9805117/00400/2021	Travancore Pharma Vs Bijoy Prabhakaran Pulipra & Anr.		
16.	9805118/02022/2021	M.Murali Vs MIDAS Communication Technologies Private Limited		
17.	9805118/00881/2021	K.Kuppuswamy & Anr. Vs G.V.Ravikumar& Ors.		
18.	9805111/00687/2021	Skylark Ithaca Buyers Welfare Association Vs Ithaca Estates India Private Limited & Anr.		
19.	9805117/00403/2021	Vishnu Pharma Vs Bijoy Prabhakaran Pulipra & Anr.		
20.	9805118/00898/2021	Uppala Srinivas Vs S.Rajendran		
21.	9805118/01812/2021	Joint Commissioner of GST & Central Excise Vs John Freight System Limited		
22.	9805117/00391/2021	Beyond Surgicals Vs Bijoy Prabhakaran Pulipra & Anr.		
23.	9805130/00009/2021	Tottempudi Salalith Vs State Bank of India& Ors.		
24.	9805118/01127/2021	Anurag Goel Vs Czarnikow Group Limited		

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	IA No. 1182/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 78/2024 Leave to file IA No.226/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 To Vacate Stay IA No. 1084/2024	Ravi Raman Vs RR Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2

For Order/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) (Ins) No. 428/2024 For Stay IA No. 1172/2024	B. Parvathaiah Erst. Director of Vivin Drugs & Pharmaceuticals Pvt. Ltd. Vs Chillale Rajesh, IRP of Vivin Drugs & Pharmaceuticals Pvt. Ltd. & Anr.	Mr. AK Mylsamy	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in